

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 14th of July, 2025

S.O 191 .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints the following Naib Tehsildars to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate for conduct of Shri Amarnath Ji Yatra (SANJAY-2025).

S. No	Name of Officer	Designation	Jurisdiction
1.	Mr. Furqan Ahmad	Naib Tehsildar Anantnag	Nunwani (JIM also)
2.	Mr. Parvaiz Ahmad	Naib Tehsildar Dailgam	Chandanwari
3.	Mr. Mushtaq Ahmad	Naib Tehsildar Kapran	Chandanwari to Pissu Top
4.	Mr. Nazar Ahmad	Naib Tehsildar Achabal	Pissu Top to Sheshnag
5.	Mr. Mudasir Yousuf Bhat	Naib Tehsildar Dooru	Sheeshnag
6.	Mr. Ghulam Din Paswal	Naib Tehsildar Chittergull	Wavbal to MG Top
7.	Mr. Farooq Ahmad Lone	Naib Tehsildar Sallar	MG Top to Poshpatri
8.	Mr. Saleem Shamus	Naib Tehsildar Akingam	Poshpatri to Panchtarni
9.	Mr. Haroon Rashid	Naib Tehsildar Vessu	Panchtarni
10.	Mr. Mohd Ayoub Thokar	Naib Tehsildar Verinag	Holy Cave

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/18/2022-10

Dated :- 14 -07 - 2025

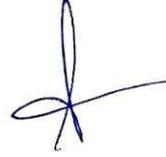



14.7.2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Anantnag. This is with reference to letter No. DMA/JUDICIAL/GEN/1317-21 Dated:- 14-07-2025 .
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

Additional Secretary to Government
Department of Law, Justice & PA



14.7.2025